

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE**

**CONTEMPT PETITION NO. 170/140/2019 IN ORIGINAL APPLICATION
NO.170/00093/2014**

DATED THIS THE 22nd DAY OF JANUARY, 2020

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

Indian Railway Pharmacists Association
Represented by its General Secretary
Sri P.K.Rajeev, aged 49 years
S/o Vasu P.K.
Working as Pharmacist
at Railway Hospital – Mysore
Residing at No.529
Chamundeshwari Railway Layout
KRS Road, Metagalli Post
Mysore-570 016 & another.

....Petitioners

(By Advocate Sri V.V.Balan)

Vs.

1. Sri Dr.C.Chandramouli
Secretary, Department of
Personnel & Training
North Block
New Delhi – 110001.
2. Sri Sushant Kumar Mishra
Secretary, Ministry of Railways
Room No.227, Railway Board
New Delhi-110 001.
3. Sri Ajay Kumar Singh
General Manager
Rep. the Union of India
Rail Soudha, Gadag Road
South Western Railway
Hubli-580 020 & others.

...Respondents

(By Advocate Sri N.Amaresh for R2 & 3)

ORDER (ORAL)(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))

Order passed in OA.No.93/2014 is complied with. The CP is dismissed.

Notices are discharged. No costs.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ps/

Annexures referred to by the petitioner in CP.No.140/2019(OA.93/2014)

Annexure-C1: Order dtd.17.6.2015 passed in OA.93/2014

Annexure-C2: Order in WP.106697/2016 dtd.2.11.2016 of High Court of Karnataka

Annexure-C3: Order in RA.1/2017 dtd.6.6.2017

Annexure-C4: Order in WP.110551/2017 dtd.20.11.2017 of Karnataka High Court

Annexure-C5: Compliance report dtd.22.1.2018 a/w memo dtd.19.1.2018

Annexure-C6: Order in CP.59.2016 dtd.23.1.2018

Annexure-C7: Order in MA.114/2018 for restoration of CP.59/2016

Annexure-C8: Order in SLP(C).Diary No.28649/2018 dtd.10.5.2019 of Apex Court

Annexure-C9: RBE No.102/2013 dtd.8.10.2013 & memo dtd.19.1.2015
